

PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: I have to inform hon. Members that Panel of Vice-Chairpersons has been re-constituted with the following Members:—

1. Shrimati Sulata Deo
2. Shrimati Mamata Mohanta
3. Ms. Saroj Pandey
4. Shrimati Vandana Chavan
5. Dr. Sudhanshu Trivedi
6. Shri Rakesh Sinha
7. Shri G.V.L. Narasimha Rao
8. Dr. Amar Patnaik

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

MR. CHAIRMAN: Now, Reports of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice. Shri Vivek K. Tankha.

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:

- (i) 141st Report on "Judicial Infrastructure in the North-Eastern States of India";
 - (ii) 142nd Report on "Strengthening Legal Education in view of emerging challenges before the Legal Profession";
 - (iii) 143rd Report on "Review of the working of Legal Aid under the Legal Services Authorities Act, 1987"; and
 - (iv) 144th Report on action taken on 133rd Report of the Committee on "Judicial Processes and their Reforms" pertaining to Department of Justice (Ministry of Law and Justice).
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